

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. TCP 75/2010

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Indira Jayantilal Vikamsey & Anr.
V/s
Pla Electro Appliances Pvt. Ltd. & Ors.

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Bimal Bhabhda appeared for the Petitioner/Applicant. Adv. Sonam Ghiya i/b Aurup Dasgupta appeared for the Respondents through VC. The counsel for the parties submits that the mediation process is underway and may take some more time. List this matter on **23.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)